

THE HIGH COURT OF KERALA

A1 – 58635 / 2018

KOCHI : 682 031
DATE : 21.08.2018

NOTIFICATION


Sub:- High Court Establishment – Onam Holidays, 2018 - duty arrangements – reg.

Ref:- High Court Notification of even number dated 16.08.2018

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In partial modification of the notification cited, Sri Shaju K.Varghese, Security Officer, High Court will be in charge of Security Officer during the Onam Holidays, 2018. The above notification stands modified to that extent.

(By Order)


N. Anil Kumar
Registrar General

To

The Security Officer, High Court.
Sri. P.R.Gopalakrishnan, Assistant Registrar, 'K' Section, High Court.

Copy To

The Director of the Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy, Athani.
The Registrar (Judicial), High Court.
The Additional Registrar (General Administration), High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Deputy Director, Kerala Judicial Academy, Athani.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Registrars and the Chief Librarian, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Personal Assistant to the Chief Justice, High Court.
The Private Secretaries to the Judges, High Court.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.

All Section Heads, High Court

The Vigilance Cell, High Court.

**The Confidential Assistants to the Registrars and the Addl. Registrar
(General Administration), High Court.**

The Civil Sergeants, High Court.

The Notice Board, High Court.

The Admn. Records Section, High Court (2 copies).

The file/Stock file.